

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 420/MP/2014

- Subject : Endangering grid security due to non implementation of contingency demand disconnection scheme for sudden loss of wind generation as per CERC order 120/MP/2011 dated 22.2.2014, non availability of LVRT protection, non scheduling of wind generation as per CERC (Indian Electricity Grid Code) Regulations, 2010 (IEGC) 6.5.23 (i), lack of necessary demand estimation as per IECG Regulation 5.3 and not providing real time SCADA data to LDC.
- Date of hearing : 9.7.2015
- Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
- Petitioner : Southern Regional Load Despatch Centre
- Respondents : Tamil Nadu State Load Despatch Centre and others
- Parties present : Shri V. Suresh, SRLDC
Shri Anand K Ganesan, Advocate, IWPA
Shri Vishal Gupta, Advocate, IWTMA
Shri O.A. Taneja, IWTMA
Shri V.K. Krishnan, IWTMA
Shri Mahesh Vipradas, IWTMA
Shri Dharmendra Gupta, IWTMA
Shri D.V. Giri, IWTMA
Shri P. Dayanidhi, TNEB
Shri Sudarshan Singh Shekhawat, Advocate, PWPL
Shri Anil Dutt, Advocate, PWPL
Shri C.V. Vetriseivan, PWPL
Shri K. Ramu, PWPL
Shri M. Pradeep Sankar, PWPL
Shri D.K. Srivastava, CEA
Ms. Jayantika Singh, NLDC, POSOCO

Record of Proceedings

Learned counsel of Indian Wind Turbine Manufacturers Association (IWTMA) requested for two weeks time to file to the petition.

2. Learned counsel for Indian Wind Power Associations (IWPA) submitted that reply to the petition would be filed during the course of the day.

3. In response to the Commission's query as to whether any meeting was convened with Wind Associations, the representative of the petitioner, SRLDC replied in negative. The representative of SRLDC further submitted as under:

(a) On 26.6.2015, there was a grid incident whereby a Bus fault led to pulling out of 1000 MW of wind generation. This fault caused increase of flow in Raichur-Solapur transmission line by 1000 MW and dynamic variation during power swing was around 2000 MW leading to SPS operation and backing down of some generators in WR.

(b) There was around 1000 MW sudden variation in Tamil Nadu drawal i.e. TNs UI increased from -150 MW to +840 MW.

5. The representative of SRLDC submitted that the following main issues are to be considered in the present petition:

(i) It should be concluded whether LVRT is necessary on older wind turbines.

(ii) There should be an implementing agency for monitoring the implementation, operation and performance of LVRT. Even for generators which claimed to have LVRT, it should be monitored whether they are providing desired performance or not.

(iii) There should be an agency to ensure availability of data on wind generation and LVRT status to SLDC.

6. The representative of SRLDC submitted that as per data available from Tamil Nadu, only 71 machines having LVRT has responded out of 151 machines having LVRT feature.

7. The Commission directed Member Secretary, Southern Regional Power Committee to convene a meeting with SRLDC, Wind Power Associations, Wind Turbine Manufacturers Association and TANGEDCO within two weeks of issue of the RoP. The Commission also directed SRPC to request MNRE and CEA to participate in the said meeting.

8. The Commission further directed SLDCs of Southern Region to submit data in format attached with this RoP as **Annexure**.

9. The Commission directed IWTMA to file its reply, on affidavit, by 24.7.2015 with an advance copy to the petitioner, who may file its rejoinder, if any, by 31.7.2015.

10. The petition shall be listed for hearing on 6.8.2015.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**

Annexure

S. No.	State/ Utility	Pre 15.4.2014				Post 15.4.2014				Availability of Real-time SCADA data		Forecasting and Scheduling done for (MW & No. of WTG)	
		INSTALLED CAPACITY		WITH LVRT		INSTALLED CAPACITY		WITH LVRT					
		No. of WTG	Total MW	No. of WTG	Total MW	No. of WTG	Total MW	No. of WTG	Total MW	No. of WTG	Total MW	No. of WTG	Total MW
1.	Tamil Nadu												
2.	Andhra Pradesh												
3.	Kerala												
4.	Telangana												
5.	Karnataka												

Details of WTG Pre 15.04.2015 WithOut LVRT

S. No.	State/ Utility	Type-I Fixed-speed, stall-regulated wind turbines		Type-II Variable-speed, pitch regulated wind turbines		Type-III & IV Doubly-Fed Induction Generators or with full converter interface	
		No. of WTG	Total MW	No. of WTG	Total MW	No. of WTG	Total MW
1.	Tamil Nadu						
2.	Andhra Pradesh						
3.	Kerala						
4.	Telangana						
5.	Karnataka						